

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.208/93

DATE OF DECISION: 19.8.93.

T.E.Varghese

.. Applicant

Mr.M.V.Somarajan

.. Advocate for applicant

Versus

1. Union of India represented by its
Secretary to Government,
Ministry of Communications, New Delhi.

2. The Director General of
Telecommunication, New Delhi.

3. The Controller of Defence Accounts,
Allahabad.

4. The Chief General Manager,
Telcommunications, Kerala Circle,
Trivandrum.

5. The Supdt. Central Telegraph
Office, Cochin.16.

6. The Canara Bank, Arakunnam,
Ernakulam Dist..

.. Respondents

Mr. M.A.Manhu

.. Advocate for respondents

CORAM

The Hon'ble Mr.Justice Chettur Sankaran Nair, Vice Chairman

JUDGMENT

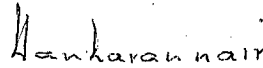
Applicant seeks a declaration that he is entitled to receive 'relief' on pension. In the light of the decision in T.A.K.732/87, O.A.1604/92 and connected cases, applicant is entitled to receive 'relief' on pension. He will be paid the same and if any amount has been withheld that will also be paid to him. Arrears till date payable to applicant will be deposited in the provident fund account of the applicant within three months of today. Relief or dearness allowance on pension, becoming due in future will be paid to the applicant at the time of paying the pension for the relatable month.

In the event of the order in T.A.K.732/87 being upheld by the Supreme Court, the amounts aforesaid, paid into the provident fund, will be disbursed to the applicant, if he so desires. On the contrary if the order in T.A.K.732/87 is set aside, applicant will return the amounts received by him, by reason of this order to the respondents.

Applicant may move the second respondent for fixation of pay, regarding which he has a grievance, by an appropriate representation. That respondent will take a decision thereon within four months from the date of receipt of the representation.

With the above directions, application is disposed of. No costs.

Dated the 19th day of August, 1993.


CHETTUR SANKARAN NAIR(J)
Vice Chairman

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